

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1459  
ANSWERED ON:03.03.2006  
AMENDMENT IN INDIAN TELEGRAPH ACT  
Mane Smt. Nivedita;Singh Shri Kirti Vardhan

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has amended the Indian Telegraph Act;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which the final decision is likely to be taken in this regard?;

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) & (b) The Indian Telegraph Act, 1885 was last amended in January, 2004 for establishment of Universal Service Obligation Fund with retrospective effect from 01.04.2002.
- (c) Does not arise in view of (a) & (b) above.